

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-81/2007/2747/A**

From :- Smti Pronita Morang,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Jaspal Singh,  
District & Sessions Judge,  
Majuli.

Dated Guwahati the <sup>st</sup> 21 April, 2025

Sub: **Restricted holiday.**

Ref:- Your letter No. DSJ(M)/2025/855 dtd. 10.04.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **restricted holiday on 19.04.2025, along with station leave permission from the morning of 12.04.2025 till the evening of 21.04.2025.** The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office during your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-81/2007/2748/A dated** , 21-04-2025

Copy to :

✓ The Project Manager, Gauhati High Court.

@ 21.04.25  
**JT. REGISTRAR (VIGILANCE)**

Dated